2617

which, under the Centre's guidance, will determine the time an average adult should spend in each grade and find out what types of textbooks would be needed for these schools.

- (iii) In the light of the results of the research in (i) and (ii) above, the Centre will prepare model textbooks in Hindi for various subjects to be taught in the primary stage of the adult schools. The Centre may also produce a few visual aids in this connection.
- (iv) The Centre will also evaluate and grade existing supplementary reading material suitable for the primary classes of the adult schools.
- (v) The Centre will study the question of legislation necessary for promoting adult schools and the form such legislation should take.
- (vi) On the results of the studies undertaken as above, the Centre will work out the priorities and financial implications of a programme of adult schools which may be undertaken in the Third Five Year Plan.

## SCHEME TO RELIEVE EDUCATED UNEMPLOYMENT

116. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state:

- (a) the amount of grants sanctioned to the various States under scheme to relieve educated unemploy ment during 1957-58 and so far in 1958-59; and
- (b) the total amount provided the purpose for the current year?

THE MINISTER OF EDUCATION (DR. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

## to Questions STATEMENT

Amount of Central grants to States, to relieve educated unemployment

Part (a).—The following amounts, of Central grants were sanctioned in 1957-58: —

State		,		Amount Sanctioned
				Rs.
Andhra Pradesh		•	•	7,608
Bombay				28,03,410
Kerala				99,989
Madras				2,98,488
Punjab .				4,919
Rajasthan .				84,467
Uttar Pradesh	•	•		1,21,341.
West Bengal .	•	•		10,76,875
Tora	AL .	•	٠	44,97,097

Regarding 1958-59, the position can be known only at the end of the year. According to the new procedure, lump sum "ways and means advances" to the extent of 3|4 of the admissible Central assistance for all Schemes in all sectors are being released to the States by the Ministry of Finance in regular monthly instalments and the final adjustment will be made in the 4th quarter of the year.

Part (b).—No specific expenditure provision has been made. The required expenditure will be met from the savings in other Schemes and if it becomes necessary, a supplementary budget will be asked for in due course

## EDUCATIONAL DEVELOPMENT PRO-GRAMMES OF UNION TERRITORIES

- 117. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state:
- (a) the amount of money which has been sanctioned for each of the Union Territories by the Central,